



No. 2/75/2023-Admn. /APTEL/ 242-44/2026  
Appellate Tribunal for Electricity  
Core-4, 7<sup>th</sup> Floor, SCOPE COMPLEX, Lodhi Road,  
New Delhi - 110003

Dated the 16<sup>th</sup> September, 2026

### OFFICE ORDER

In pursuance of Ministry of Power order No. 46/12/2020-R&R(Part) dated 09.09.2026 and in continuation of APTEL Order No.2/72/2022-Adm/APTEL/919-26/26 dated 27.02.2026 the tenure of Mrs. Seema Gupta, Hon'ble Technical Member (Electricity) is extended as Officiating Chairperson for six months w.e.f. 27.08.2026, or till regular appointment to the post, or until further orders, whichever, is the earliest.

*Swapna Singh*  
(Swapna Singh)  
Ld. Registrar (APTEL)

Copy to:-

1. Mrs. Seema Gupta, Officiating Chairperson, APTEL.
2. PPS/PS to all Hon'ble Members, APTEL
3. The Under Secretary, Ministry of Power w.r.t. MoP order No. 46/12/2020-R&R (Part) dated 9<sup>th</sup> September 2026
4. Pay and Accounts Office (Sectt.), Ministry of Power, Sewa Bhawan, R.K. Puram, New Delhi-110066.
5. Drawing & Disbursing Officer, APTEL.
- ✓ 6. IT Consultant.
7. Office copy/Guard file